

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Thiru Arooran Sugars Limited Date of Commencement of Liquidation: 08-04-2021; List of Stakeholders as on Date: 27-07-2022; Name of IP: Mr. Ramakrishnan Sadasivan; Process Number: 1; Last 5 digit of registration number: 10215

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	79888037				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	7	4573090027.97	7	4546784065.95		26305962.02		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	16	10000797840.76	16	9999072672.76		1725168		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	437	190082685.43				<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	0	0	67	34483246				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	6	88620372	6	85064403		3555969		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	14207	2811980531.21	13885	905350589.85	38146643	1868483298.36		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>14236</b>	<b>17474488771.94</b>	<b>14418</b>	<b>15840725699.99</b>	<b>38146643</b>	<b>1900070397.3799</b> <b>999</b>		